

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5398

ANSWERED ON:28.08.2001

NO OBJECTION CERTIFICATE FOR PROVIDING AMENITIES TO SLUM DWELLERS

ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether it is a fact that about 168 slum pockets are located on the Central Government's lands in Greater Mumbai;
- (b) if so, whether 'No Objection Certificate' is required from the Central Government to provide amenities to these slum dwellers;
- (c) if so, whether the Government of Maharashtra has requested the Union Government repeatedly to give 'No Objection Certificate';
- (d) if so, the reasons for not giving 'No Objection Certificate' by the Union Government; and
- (e) the time by which the 'No Objection Certificate' is likely to be given by the Union Government to the Government of Maharashtra?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

- (a): Slum Development being a State subject, the Govt. of India does not maintain such information.
- (b): Under the National Slum Development Programme (NSDP), there is no such provision of giving a 'No Objection Certificate' by the Central Government.
- (c) to (e): Does not arise.